THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)

CP(CAA) No. 14/Chd/Pb/2021

Under Section 230-232 of CA, 2013

IN THE MATTER OF THE SCHEME OF AMALGAMATION OF:

Motia Sons Private Limited ...Petitioner Co. 1-Transferor Company

With

Motia Township Private Limited …Petitioner Co. 2-Transferee Company

Present through video-conferencing:

Mr. Devansh Khanna and Mr. Yashpal Gupta, Advocates for petitioner-companies.

Heard Mr. Mr. Devansh Khanna Advocate for petitioner-companies.

2. Order reserved.

Sd/-
(Raghu Nayyar)
Member (Technical)

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

July 09, 2021
rk

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